

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.3368

TO BE ANSWERED ON 01/04/ 2022

**DISSEMINATION OF LATEST TECHNIQUES FOR HORTICULTURE AND
FLORICULTURE**

3368. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government organises annual fair on horticulture and floriculture to apprise the farmers on the latest techniques and type of fruits and flowers for adoption to improve their income on regular basis;
- (b) if not, the reasons there for;
- (c) whether Government has any proposal to start Government owned or authorized nurseries for fruit and flower saplings in different parts of the country; and
- (d) if so, by when such initiative would be taken and whether Government would encourage the States to treat the matter on priority basis?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a & b): Annual fair on horticulture and floriculture are organized by State Governments' horticulture Departments to apprise the farmers on the latest techniques and type of fruits and flowers for adoption to improve their income on regular basis. Assistance is also provided under Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme, for such activities.

(c & d): The assistance is provided under MIDH for establishment of nurseries in Public and Private sectors for production of fruit and flower saplings in the country. The details of Government norms and pattern of assistance is attached in **Annexure-I**.

Annexure-I

Item	Cost Norms	Pattern of Assistance
Hi-tech nursery (4 ha)	Rs.25.00 lakh/ha	100% to public sector limited to Rs.100 lakh/unit and in case of private sector, credit linked back-ended subsidy @ 40% of cost, subject to a maximum of Rs.40 lakh/unit, for a maximum of 4 ha as project based activity on prorata basis. Each nursery will produce a minimum of 50,000 numbers per hectare of mandated perennial fruit crops/ tree spices/ aromatic trees/ plantation crops per year, duly certified for its quality.
Small Nursery (1 ha)	Rs.15.00 lakh/ha	100% to public sector and in case of private sector, credit linked back-ended subsidy of cost, subject to a maximum of Rs.7.50 lakh/unit, as project based activity. Each nursery will produce a minimum of 25,000 numbers of mandated perennial vegetatively propagated fruit plants/ tree spices/ plantation crops per year, aromatic plants, duly certified for its quality.
